

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 514/2011 (SUMMONS)		NARASIMHA REDDY AND OTHERS Vs SRINIVASA REDDY AND OTHERS	SUDHARASHANA REDDY
2	O.S. 763/2011 (SUMMONS) IA/1/2011		LAKSHMIANRAYANA Vs THIMMAPPA AND OTHERS	MANJUNATHA MCS ADVOCATE
3	O.S. 1268/2012 (SUMMONS) IA/1/2012		Roopashree.R Vs Rajashekaraiah	S.Raghavendra
4	O.S. 328/2013 (SUMMONS) IA/1/2013 IA/2/2013		Nanjamma Vs Jayamma	BV N Sureshbabu
5	O.S. 1610/2014 (SUMMONS)		Bharathi M Vs Saishiva Hotel inc.	B C S
6	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
7	O.S. 750/2018 (ARGUMENTS.) IA/1/2018		Manshree Vs Usha Rani	Ganesh R
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
8	O.S. 966/2019 (SUMMONS) IA/1/2019		Gopalan Nair P T Vs Nitte Education Trust	VHVK Law Partners
LOK ADALATH				
9	O.S. 1522/2019 (A.D.R) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM Vs JAYARAMA REDDY	BABU C
10	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
11	O.S. 1258/2011 (ARGUMENTS.)		HANUMANARASE GOWDA @ ARVI Vs GANGAMMA	NARASMHAMURTHY H K HONNEGOWDA

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12	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
13	O.S. 1866/2015 (ARGUMENTS.)		State Bank of India Vs Munisiddappa	
3:00 P.M - 4:00 P.M				
14	M.A. 60/2020 (SUMMONS) IA/1/2020 IA/2/2020		Neelakantappa Vs Vimal Jain Kataria	A Hanumanthappa
15	O.S. 921/2020 (SUMMONS) IA/1/2020		Manjula N Vs Kempaiah	T C Narayanaswamy
16	O.S. 1288/2017 (ISSUES.) IA/1/2017		Yellamma Vs Papamma	Harendra
17	O.S. 1569/2017 (ISSUES.)		Anandakumar B S Vs Prakash K N	Rajagopala Naidu
18	O.S. 1354/2018 (ISSUES.) IA/1/2018 IA/2/2018		Yashodamma Vs Akkayamma	A G N
Cases listed below are adjourned due to Covid 19				
19	O.S. 652/2019 (ISSUES.)	05-10-2020	Krishnegowda G Vs Srinivas K	V Vishwanath
DRAFT ISSUES				
20	O.S. 209/2019 (ISSUES.) IA/1/2019	05-10-2020	Eshwarappa Vs Muniyamma	M/S Satyaki Associates
CROSS EXAMINATION OF DW				
21	O.S. 25/2012 (EVIDENCE.) IA/1/2012	25-11-2020	SHANTHA RAJU.T Vs SHIVANNA.K.N	H.M.MARIYAPPA. DAKAPPA
PLNTF EVIDENCE				
22	O.S. 978/2010 (EVIDENCE.)	25-11-2020	JAYAMMA AND ANOTHER Vs CHIKKATHAYAMMA AND OTHERS	K.G. RAMAKRISHNA JAGNANATH
23	O.S. 116/2011 (EVIDENCE.)	25-11-2020	APPAIAH Vs RUKKAMMA	HTJ BRS
24	O.S. 598/2011 (EVIDENCE.)	25-11-2020	VIJAYAKUMAR Vs NARAYANAMMA	SRINIVASA GOWDA D1 TO D3 EXPARTE

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25	O.S. 77/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	25-11-2020	JANARDHAN REDDY Vs GOPAL REDDY	K.S.NATARAJ
26	O.S. 138/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	25-11-2020	JANAKI N Vs SUSHEELA G	NAGANATH NAYAK J. V
27	O.S. 325/2013 (EVIDENCE.) IA/1/2013	25-11-2020	Pradeep Vs Kariyappa	A.S.Preethi
28	O.S. 703/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	25-11-2020	J RADHA Vs JAYARAMAREDDY	
CROSS EXAMINATION OF PW				
29	O.S. 724/2013 (EVIDENCE.)	27-11-2020	Surendranath.B.S Vs Ashwathamma	M.P.Basavaraju
30	O.S. 812/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Nagamma Vs Munihanumakka	Lokesh
31	O.S. 978/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Padma.C Vs Gowramma	K.V.Harish
32	O.S. 1190/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Mohammed Niyamathulla.K Vs Lokanatha Naidu.B	G.Papi Reddy
PLNTF EVIDENCE				
33	O.S. 897/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Renukamma Vs Malleshaiah alias Malleshappa	B.V.Honnappa
34	O.S. 1141/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	27-11-2020	Shanthamma.G.M Vs Ramaiah.G.M	J.M.Ravikumar
35	O.S. 1159/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Chethan.D Vs Doddappa	N.Balaji
CROSS EXAMINATION OF DW				
36	O.S. 1545/2013 (EVIDENCE.) IA/1/2013	30-11-2020	Srinivas Vs Jayamma	S Hemanth
CROSS EXAMINATION OF PW				
37	O.S. 1264/2013 (EVIDENCE.) IA/1/2013	30-11-2020	Tejaswini Vs Jayakumar Reddy	

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38	O.S. 1384/2013 (EVIDENCE.) IA/1/2013	30-11-2020	Munirathnamma Vs Narayanappa	S N R
39	O.S. 1675/2013 (EVIDENCE.) IA/1/2013	30-11-2020	Shahana Begum Vs Syed Asif	
PLNTF EVIDENCE				
40	O.S. 148/2014 (EVIDENCE.) IA/1/2014	30-11-2020	Vasan G T Vs Heleem Khan	V V S
FURTHER EVIDENCE FOR PLNTF				
41	O.S. 891/2014 (EVIDENCE.)	02-12-2020	Ms Adarsh Ecstasy Projects Private Limited Vs Ramaiah	Vishwanath R H
42	R.A. 112/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	02-12-2020	Krishnamma Vs Shankarappa M	MYLARAIHAH ASSOCIATES
43	O.S. 1578/2018 (EVIDENCE.) IA/1/2018	02-12-2020	Rajanna B Vs Dinesh Kumar	C N
PLNTF EVIDENCE				
44	O.S. 990/2014 (EVIDENCE.) IA/1/2014	02-12-2020	Lakshamma Vs Venkatamma	Lokesh
45	O.S. 1036/2014 (EVIDENCE.) IA/1/2014	02-12-2020	Ramakka Vs Muniyappa	Venkatesh
46	O.S. 1143/2014 (EVIDENCE.) IA/1/2014	02-12-2020	Chikkanna Vs Narayana V	K V R
47	O.S. 1657/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Srinivasa Reddy P K Vs Krishna Reddy H M	KRISHNA REDDY
48	O.S. 1687/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Ramakka Vs Nagaraja	Babu
AMENDMENT				
49	O.S. 1527/2012 (SUMMONS) IA/1/2012	05-12-2020	Mariyappa Vs Chinnappa	T.K.Rajagopala
AWAIT COMMISSIONER WARRANT/REPORT				
50	FDP 19/2010 (SUMMONS)	05-12-2020	ANAND Vs YELLAMMA	PRAKASH T U S ADVOCATE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	FDP 37/2015 (SUMMONS)	05-12-2020	Parvathamma alias Prema Vs Krishnamurthy B	RAMANNA Y.N
STEPS				
52	EX 76/2010 (SUMMONS)	05-12-2020	ALTAf AND ANOTHER Vs ERAMMA AND OTHERS	G N JANARDHAN
53	EX 23/2015 (SUMMONS)	05-12-2020	Yogesh Vs Pushpa V	EXPARTE RAMAKRISHNA
AWAIT SUMMON/NOTICE				
54	O.S. 85/2020 (SUMMONS) IA/1/2020	08-12-2020	KRISHNAPPA K Vs VENKATARAMANAPPA	Y VASU
NOTICES				
55	O.S. 1672/2017 (SUMMONS)	08-12-2020	Munireddy Vs Jayamma	Narayanaswamy C.
56	O.S. 519/2018 (SUMMONS) IA/1/2018	08-12-2020	Venkatamma Vs Doreswamy Gowda H K	K Shivashankar
OBJECTION ON IA				
57	O.S. 918/2017 (SUMMONS) IA/1/2017	08-12-2020	Prameela Vs Jayamma	
STEPS				
58	O.S. 1971/2015 (SUMMONS) IA/1/2015	08-12-2020	Suvarnamma Vs Vijay Kumar M B	Jayaram V
SUMMONS				
59	O.S. 1066/2017 (SUMMONS) IA/1/2017	08-12-2020	Ramasanjivaiah Vs Mariyappa	Gangadharaiah
60	O.S. 214/2019 (SUMMONS) IA/1/2019	08-12-2020	Mary Vs Joseph	A M Jagadeesh Kumar
61	O.S. 1889/2019 (SUMMONS) IA/1/2019	08-12-2020	LAKSHMANMURTHY Vs NARAYANASWAMY	RAMESHA B N
62	O.S. 112/2020 (SUMMONS) IA/1/2020	10-12-2020	Venkateshwarulu Gobbilla Vs Anusha G	Naveen N
63	O.S. 246/2020 (SUMMONS) IA/1/2020 IA/2/2020	10-12-2020	Srinivas D A Vs Manjula	M R R

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64	O.S. 374/2020 (SUMMONS) IA/1/2020	10-12-2020	Pradeep Vs Srikanth R	Samuel S Dandin
65	O.S. 409/2020 (SUMMONS)	10-12-2020	Canara Bank, Rep. by Neha Gupta Vs Chandramurthy	R A Mohan
66	O.S. 414/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	10-12-2020	Shyamala Vs Doddamuniyappa	Keshavareddy A
67	O.S. 471/2020 (SUMMONS) IA/1/2020	10-12-2020	KRISHNAPPA S M Vs SHARADAMMA	SHAMPRAZHANTH
68	O.S. 508/2020 (SUMMONS) IA/1/2020	10-12-2020	Suresh N Vs Munibyamma	T Shivappa
69	FDP 11/2019 (NOTICE) IA/1/2019	10-12-2020	Venkatesh H M Vs Rajanna alias Satharajanna	Thriveni P C
70	Misc 114/2019 (NOTICE)	10-12-2020	Zaheer Ahmed Sha Qadri Vs Rathnamma	S P M
71	M.A. 95/2019 (NOTICE) IA/1/2019	10-12-2020	Munibalamma Vs Vaddapellappa	A G Nagaraj
72	M.A. 96/2019 (NOTICE) IA/1/2019	10-12-2020	Munibalamma Vs Vaddapellappa	A G Nagaraj

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 750/2020 (NOTICE) IA/1/2020		Puttamma Vs Nirmala P	B S Jeevan Kumar
2	O.S. 794/2020 (NOTICE) IA/1/2020		MOHAN A Vs DAYANANDA	ARUN KUMAR S
3	O.S. 1476/2007 (HEARING) IA/1/2007		C ANAND Vs THE CHAIRMAN MANAGING DIRECTOR	P.B.RAJU
4	O.S. 1418/2009 (HEARING) IA/1/2009		A MUNIYAPPA Vs MUNIYAPPA	K.SHIVASHANAR
5	O.S. 331/2017 (HEARING) IA/1/2017 IA/2/2017		Lokanath Vs Ramaiah	V B Shivakumar
6	O.S. 1273/2018 (HEARING) IA/1/2018 IA/2/2018		Nagaraj P Vs Gundappa	N M Srinivasa Murthy
7	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
8	O.S. 1910/2015 (ISSUES.) IA/1/2015		Sulakshana K V Vs Bapuji G	D. NAGARAJA CHETTY
9	O.S. 15/2017 (ISSUES.) IA/1/2017		Muniyamma Vs Srinivasaiah	
10	O.S. 878/2010 (EVIDENCE.) IA/1/2010		A N KEMPANNA Vs CHIKKAMUNIYAPPA AND OTHER	NADIGER DSK D1 TO D5
11	O.S. 641/2013 (EVIDENCE.) IA/1/2013		Nagarajachar Vs Basavaraju	S.Venugopala
12	O.S. 953/2015 (EVIDENCE.) IA/1/2015		Gajendra Vs Muniyamma	S B G
CROSS EXAMINATION OF DW				
13	O.S. 372/2004 (EVIDENCE.) IA/1/2004		NARAYANAPPA Vs RAMAIAH	H.YNAGARAJA SSR
DEFN EVIDENCE				

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14	O.S. 767/2007 (EVIDENCE.) IA/1/2007		B A VIJAY KUMAR Vs CHIKKATHIMMAKKA	MS VISWANATH ASSOCIATES
15	O.S. 1396/2009 (ARGUMENTS.) IA/1/2009		S N ASWATH REDDY Vs D M NARAYANAPPA	G.LAKSHMIPATHI REDDY
16	O.S. 516/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Mallaveeraiah, Power of Attorney Holder Karunesh B M Vs Muniswamy	V B shivakumar
3:00 P.M - 4:00 P.M				
17	O.S. 486/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Muniyamma Vs Krishnamurthy B S	P M Narayanaswamy
18	Misc 41/2018 (EVIDENCE.)		Bhagya Vs Channarayappa	K Venkataram Reddy
19	O.S. 797/2018 (EVIDENCE.) IA/1/2018		Balakrishna P M Vs Lakshminarayana M	M. Nagaraja
20	Misc 105/2019 (EVIDENCE.)		CANARA BANK HOSKOTE BY SHYLAJA K R Vs SHARADAMMA	T M J
21	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
22	M.A. 88/2013 (ARGUMENTS.) IA/1/2013		Ashwathappa Vs Venugopal Reddy	V Chandrappa
23	O.S. 1187/2017 (ARGUMENTS.)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
24	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH
25	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K Vs Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
26	O.S. 1693/2013 (APPEARANCE OF PARTY) IA/1/2013		Jayamma Vs Muniyappa	P Raja Reddy

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27	O.S. 668/2018 (APPEARANCE OF PARTY) IA/1/2018		Devaraju Vs Prabhavathi R	M S Shankar
28	P and SC 13/2019 (APPEARANCE OF PARTY)		Sheshalakshmi Vs Nil	P H V
Cases listed below are adjourned due to Covid 19				
29	O.S. 2308/2005 (SUMMONS)	14-12-2020	B.M.RAMAKRISHANAPPA Vs RAMAKKA	
30	O.S. 1351/2009 (SUMMONS) IA/1/2009 IA/2/2009	14-12-2020	A MUNIYAPPA Vs SHARFUNNISA	B.PAPEGOWDA
31	O.S. 1126/2010 (SUMMONS) IA/1/2010	14-12-2020	KALYANAMMA AND ANOTHER Vs AKKAYAMMA AND OTHERS	SURESH SUBBAIAH
32	O.S. 30/2017 (SUMMONS)	14-12-2020	Sujathamma Vs Munithayamma	K G R
33	FDP 4/2017 (SUMMONS)	14-12-2020	Munishamappa Vs Yelasappa, since deceased by his LRs., Venkateshappa	
34	Misc 19/2017 (SUMMONS)	14-12-2020	Jayamma Vs Nagesh K	H M M
35	O.S. 325/2017 (SUMMONS) IA/1/2017	14-12-2020	Bheemanna Vs Muniyappa K	Mylaraiah
36	O.S. 333/2017 (SUMMONS) IA/1/2017	14-12-2020	GOPALIAH Vs MAREGOWDA	K P B
37	O.S. 383/2017 (SUMMONS) IA/1/2017	14-12-2020	Ramesha Vs Chinnaveerappa	Srinivasappa
38	O.S. 424/2017 (SUMMONS) IA/1/2017	14-12-2020	Usha Sreekanthan Vs DR. Krishnaswamy P	Rajagopala
39	R.A. 28/2017 (SUMMONS) IA/1/2017 IA/2/2017	14-12-2020	Umashankar R Vs Raju D C	K M Ravikumar
40	O.S. 511/2017 (SUMMONS) IA/1/2017	14-12-2020	Gopal N Vs Venkatesh	A D

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41	O.S. 520/2017 (SUMMONS) IA/1/2017	14-12-2020	Shashirekha Vs Govindaraju	M Subramanya
42	O.S. 544/2017 (SUMMONS) IA/1/2017	14-12-2020	PUTTARAJU B Vs PRIYANKA	M N R
43	O.S. 703/2017 (SUMMONS) IA/1/2017 IA/2/2017	14-12-2020	Mamatha K Vs Konda Reddy	N Sriram Reddy
44	O.S. 880/2017 (SUMMONS) IA/1/2017	14-12-2020	Annappa Vs Muniswamappa	N Nagaraja
45	O.S. 883/2017 (SUMMONS) IA/1/2017	14-12-2020	Roopadevi S Vs Anand S	
46	EX 25/2017 (SUMMONS)	14-12-2020	Ramesh Kumar K V Vs Kamamma N	
47	O.S. 986/2017 (SUMMONS) IA/1/2017	14-12-2020	Parvathamma Vs Chennamma	V Thamma Reddy
48	O.S. 996/2017 (SUMMONS) IA/1/2017 IA/2/2017	14-12-2020	Mariyappa H K Vs Bhagyamma	L Mahesh
49	O.S. 1057/2017 (SUMMONS) IA/1/2017	14-12-2020	Anjinamma Vs Narayanaswamy	N K Muniraju
50	ELEC.C 4/2017 (SUMMONS)	14-12-2020	Varalakshmi alias Varalakshamma Vs State Election Commissioner Nirvana Nilaya	
51	ELEC.C 5/2017 (SUMMONS)	14-12-2020	Vinod Kumar alias Vinod alias Vinod Kumar R Vs The Chief Secretary Government of Karnataka	
52	O.S. 1119/2017 (SUMMONS) IA/1/2017	14-12-2020	Uthanellamma Vs Narayanamma	HAREESH M.
53	O.S. 1159/2017 (SUMMONS) IA/1/2017	14-12-2020	Priyanka P Vs Puttaraju B	V N S

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54	O.S. 1194/2017 (SUMMONS) IA/1/2017	14-12-2020	Hanumakka Vs Marithimmaiah	H S Somnath
55	R.A. 59/2017 (SUMMONS) IA/1/2017	14-12-2020	Somashekar B S Vs State of Karnataka Rep by its Chief Secretary Vidhana Soudha	
56	O.S. 1291/2017 (SUMMONS) IA/1/2017	14-12-2020	Lakshamma Vs Rajamma	N Shiva Murthy
57	O.S. 1323/2017 (SUMMONS) IA/1/2017	14-12-2020	Narayanappa S J Vs Prasad	M Y Lokesha
58	O.S. 1389/2017 (SUMMONS) IA/1/2017	14-12-2020	Manjunath G K Vs Venkatesh T M	Rajesh
59	O.S. 1402/2017 (SUMMONS) IA/1/2017	14-12-2020	Jayamma Vs Narayanappa	M Mohan Kumar
60	O.S. 1528/2017 (SUMMONS) IA/1/2017	14-12-2020	Lakshamma Vs Pramilamma	Chandrashekar C
61	O.S. 1658/2017 (SUMMONS) IA/1/2017	14-12-2020	Narayanaswamy D Vs Anbumeenal M	Ashwath T.
62	O.S. 1687/2017 (SUMMONS) IA/1/2017	14-12-2020	Joseph A Vs David	Kanikya Mery
63	O.S. 1728/2017 (SUMMONS) IA/1/2017 IA/2/2017	14-12-2020	Babu S Vs Chikkabyrappa	
64	O.S. 1733/2017 (SUMMONS)	14-12-2020	Krishnamma Vs Muniyamma	
65	O.S. 1752/2017 (SUMMONS)	14-12-2020	Santhamma Vs Manjunatha Reddy B	
66	FDP 1/2018 (SUMMONS)	14-12-2020	Muniraju D Vs Padma	M R Muniraju
67	O.S. 42/2018 (SUMMONS) IA/1/2018 IA/2/2018	14-12-2020	Doddakka Vs Ramaiah	Shankaregowda V N

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68	M.C. 19/2018 (SUMMONS)	14-12-2020	Suresh Rao Vs Meena Bai	Chandrappa TC
69	O.S. 110/2018 (SUMMONS) IA/1/2018	14-12-2020	Uday Shetty Vs Ganeshwar Rao	Hegde Prakash
70	O.S. 243/2018 (SUMMONS) IA/1/2018	14-12-2020	Ramakrishnappa Vs Pandurangaiah	NAGAI AH
71	O.S. 570/2020 (SUMMONS)	14-12-2020	RAMACHANDRA S Vs IMAM SAB S A	K.SHIVASHANKAR
72	O.S. 577/2020 (SUMMONS) IA/1/2020	14-12-2020	RATHNAMMA Vs RAMAKKA	PRASANNA KUMAR

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 871/2016 (SUMMONS) IA/1/2016		Marappa Vs Munireddy	Babu D R
2	O.S. 1177/2016 (SUMMONS) IA/1/2016		B R M Gowda alias Marirange Gowda Vs Bhaskar	
3	O.S. 1285/2016 (SUMMONS) IA/1/2016		Manjunatha Vs Rathnamma	
4	O.S. 1064/2017 (SUMMONS) IA/1/2017		Mohan Babu C Vs K R Ramachandraiah	S G Swamy
WRITTEN STATEMENT				
5	O.S. 1525/2017 (SUMMONS) IA/1/2017 IA/2/2017		Varalakshmi Vs Jayaramu	
6	O.S. 1545/2018 (SUMMONS) IA/1/2018		Erappa P Vs Sandhya	N Satish
7	Misc 30/2010 (HEARING) IA/1/2010 IA/2/2010		G T HANUMATHARAYAPPA Vs B M KRISHNA REDDY	T.SHESHAGIRI RAO A.SUBRAMANYA PRASAD
8	EX 70/2010 (HEARING) IA/1/2010		T.S.KRISHNA MURTHY Vs HANSA DEVI	MUNEER AHAMED
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 586/2011 (HEARING) IA/1/2011		MUNIGURAPPA Vs RAMAIAH.P.	S.VENKATESH. SRI.C.S.H
10	O.S. 1123/2016 (HEARING) IA/1/2016		Manjula Vs Mune Gowda	H.M. ANANDA KUMAR
11	O.S. 1161/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		Krishna Reddy C Vs Chinnamma	V V G
12	FDP 42/2017 (HEARING)		David Johnson- LRS Nalini David Vs Susheelamma	
13	O.S. 1092/2018 (HEARING) IA/1/2018		Channasomaiah Vs Rudrappa	C D R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 744/2020 (FIRST HEARING) IA/1/2020		RATHNAMMA Vs NAGENDRA	NARESH SANTOSH K S
15	O.S. 751/2020 (FIRST HEARING) IA/1/2020		DYAVANNA Vs DYAVAMMA	N KEMPEGOWDA

3:00 P.M - 4:00 P.M

COMPLIANCE

16	O.S. 1275/2011 (A.D.R) IA/1/2011 IA/2/2011		PREMKUMAR Vs NARAYANAPPA AND OTHERS	N. PRAKASH
17	O.S. 627/2011 (ISSUES.) IA/1/2011 IA/2/2011		KUSUMA @ BALAMMA Vs SUNANDAMMA AND OTHERS	SHYAM PRASAD D1 TO 4 - EXPARTE
18	O.S. 1070/2013 (ISSUES.) IA/1/2013 IA/2/2013		Shivalinge Gowda Vs Mylarappa	V.B.Shivakumar
19	O.S. 1739/2016 (ISSUES.) IA/1/2016 IA/2/2016		Karisiddawadayar Mutt Trust, Rep. by Sri. Sachidananda Shivacharya Swamy Vs Ramalingeshwara Mutt, Rep. by Vishwaaradhyashivacharya Swamigalu	H C N
20	M.C. 126/2018 (ARGUMENTS.)		Mayank Gupta Vs Akriti Gupta	
21	O.S. 916/2020 (ORDERS.) IA/1/2020 IA/2/2020		Maruthi Vs Nagesha	Balaraj V R

Cases listed below are adjourned due to Covid 19

22	O.S. 1388/2007 (SUMMONS) IA/1/2007 IA/2/2007	04-12-2020	M S CHANDRA SSEKHARA Vs D S PRAKASH RAO	Y.S.KRISHNAMURTHY
23	O.S. 781/2016 (SUMMONS)	04-12-2020	Pillamma alias Premamma Vs Ashwathamma	Chokkareddy
24	O.S. 937/2016 (SUMMONS) IA/1/2016	04-12-2020	Jayamma Vs Narayanawamy	CHANDRAHASA. G
25	O.S. 1111/2016 (SUMMONS) IA/1/2016	04-12-2020	Saraswathamma Vs Venkataswamy Venkataswamy	B V S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 1225/2016 (SUMMONS) IA/1/2016 IA/2/2016	05-12-2020	Sathish Kumar Vs Palanivelu	
27	O.S. 1336/2016 (SUMMONS) IA/1/2016	05-12-2020	Suja Issac Vs Narayanappa	
28	O.S. 1360/2016 (SUMMONS) IA/1/2016 IA/2/2016	05-12-2020	Shefali Soni Vs Ashok Reddy A	
29	O.S. 1383/2016 (SUMMONS)	05-12-2020	Keshava Vs Shamanna	
30	O.S. 1791/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Shantha Vs Gundamma	N Ramakrishna
31	O.S. 1808/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Nagarajappa Vs Dyavanna	Srihari P V
32	O.S. 1813/2019 (SUMMONS)	10-12-2020	Sanaulla Khan Vs Ameer Khan	S N T
33	O.S. 1843/2019 (SUMMONS)	10-12-2020	Gangamma Vs Muniraju	M S A
34	O.S. 1896/2019 (SUMMONS) IA/1/2019	10-12-2020	Venkatesh M Vs Munigangappa	L Suresh
35	O.S. 1920/2019 (SUMMONS) IA/1/2019	10-12-2020	Muniramappa Vs Muniyellamma	M R V
36	O.S. 122/2019 (SUMMONS) IA/1/2019	11-12-2020	Sajjad Ahmed Vs Inayathulla Shariff	T V T
37	O.S. 192/2019 (SUMMONS) IA/1/2019	11-12-2020	Rahamath Vs Hasina Bi	Mohammed Zulfikhar
38	EX 8/2019 (SUMMONS)	11-12-2020	Pillegowda Vs Munibyrapa, Since deceased by his LRs 1(a) Jayalakshmi	H M A
39	O.S. 275/2019 (SUMMONS) IA/1/2019	11-12-2020	Bhagyamma Vs Muniyappa	R.SHASHIKUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1273/2019 (SUMMONS) IA/1/2019	11-12-2020	Bathyappa Vs Munishamappa M	D M Shiva Kumar
41	O.S. 1707/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	MANJULA Vs NAGARAJU V	I DEVANANDA
42	O.S. 1725/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Mohan Reddy K N Vs Asiya Zubair	Anupama
43	O.S. 1775/2019 (SUMMONS) IA/1/2019	11-12-2020	Jayaram Vs Ramaiah	K. Suresh Desai
44	O.S. 67/2020 (SUMMONS) IA/1/2020	14-12-2020	GOWRAMMA Vs NAGAMMA	MANJUNATH T
45	O.S. 89/2020 (SUMMONS) IA/1/2020	14-12-2020	Krishnaveni Vs Sampath Kumar	M.Nagaraju
46	O.S. 152/2020 (SUMMONS) IA/1/2020	14-12-2020	Muniraju Vs Nagappa alias Chikka Nagappa	Srirama
47	O.S. 788/2020 (SUMMONS) IA/1/2020	16-12-2020	AKKAYAMMA Vs MUNIYAMMA	VARDARAJ P N
48	FDP 37/2018 (NOTICE) IA/1/2018	16-12-2020	Gowramma Vs Ravindra Babu	H M A

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1502/2008 (HEARING) IA/1/2008		M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
2	O.S. 997/2010 (HEARING) IA/1/2010		AMEENA AND OTHERS Vs LALMABEE	M.R. VEERENDRA
3	O.S. 998/2011 (HEARING) IA/1/2011		CHIKKACHOWDAMMA Vs CHIKKA AKKAMMA	N.R.JAGADEESWARA
4	O.S. 701/2014 (HEARING) IA/1/2014		Narayana Reddy N Vs Nagaraju	H V U
<u>12:00 P.M - 1:00 P.M</u>				
5	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
6	M.A. 57/2012 (ARGUMENTS.) IA/1/2012		N.Harinath Vs SUCHITRA.B. JAHAGIRDHAR	V. VIJAYASHEKARA GOWDA
7	O.S. 498/2017 (ARGUMENTS.) IA/1/2017		Narayanappa Vs Nagamma	N R Naik and Associates
<u>3:00 P.M - 4:00 P.M</u>				
8	O.S. 1465/2016 (HEARING) IA/1/2016		Manjunath K N Vs Srirama alias Ramesha C	
9	M.A. 51/2016 (HEARING) IA/1/2016		Nanjappa V P Vs Santhosh M	
10	O.S. 1768/2017 (HEARING) IA/1/2017		Lalitha Vs Narasamma	
11	O.S. 576/2018 (HEARING) IA/1/2018		Muniyamma Vs Kanakarathna	D R Rajashekarappa
12	O.S. 917/2020 (HEARING) IA/1/2020 IA/2/2020		MUKESH V Vs VENKATESH	N R RAGHAVENDRA AND ASSOCIATES
<u>4:00 P.M - 5:00 P.M</u>				
13	P.MIS. 2/2017 (ARGUMENTS.)		Nagaraju B Vs Venkatesh M	C N Krishna Reddy
14	M.A. 110/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		Ramanna G B Vs Gayathri R G	

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Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1497/2018 (ARGUMENTS.) IA/1/2018		Sarath Babu K Vs Geetha M S	Manjunatha T B
16	O.S. 910/2020 (ORDERS.) IA/1/2020 IA/2/2020		LAKSHMAN K B Vs PAPAMMA DEAD BY LRs MUNIKRISHNA V	PRAKASH T.HEBBAR
Cases listed below are adjourned due to Covid 19				
17	O.S. 745/2014 (ISSUES.) IA/1/2014	03-11-2020	Munirathnamma Vs Narayanappa	Ms Shwetha Ravishankar
18	O.S. 1597/2014 (ISSUES.) IA/1/2014	03-11-2020	Munegowda Vs Nanjundappa	Rajinikanth
19	O.S. 1388/2018 (ISSUES.) IA/1/2018	03-11-2020	Jagadish N Vs Anupama G	S Venkatesh
20	O.S. 881/2019 (ISSUES.) IA/1/2019 IA/2/2019 IA/3/2019	03-11-2020	Parameshwara Vs Shobhamani	K Suman
21	O.S. 2154/2006 (SUMMONS) IA/1/2006	04-11-2020	KRISHNA Vs VENKATAMMA	YADAV MURTHY
22	O.S. 1842/2008 (SUMMONS) IA/1/2008 IA/2/2008	04-11-2020	SAROJAMMA Vs CHIKKAIAH	N.R. NAIK AND ASSTS.
23	O.S. 2067/2008 (SUMMONS) IA/1/2008 IA/2/2008 IA/3/2008	04-11-2020	MAREGOWDA Vs MUNIDURGAPPA	GAUTAM AND RAJESHWAR
24	EX 3/2009 (SUMMONS)	04-11-2020	VENKATAPPA Vs THE SPECIAL LAND ACQUISIT	P KRISHNAPPA
25	O.S. 890/2010 (SUMMONS) IA/1/2010	04-11-2020	NARAYANAPPA AND OTHERS Vs ANJANAPPA AND OTHERS	V.ANAND N.GOVINDA GOWDA
26	O.S. 1024/2010 (SUMMONS) IA/1/2010	04-11-2020	PADMAMMA Vs VENKATAMMA AND OTHERS	K. SHRIHARI
27	O.S. 125/2011 (SUMMONS)	04-11-2020	Parvathamma Vs Munirathnamma	
28	O.S. 1164/2011 (SUMMONS) IA/1/2011	04-11-2020	HANUMAIAH Vs ANJINAPPA	M.S.ASWATHA REDDY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1299/2011 (SUMMONS) IA/1/2011	04-11-2020	KENCHAMMA Vs NANJAPPA	
30	O.S. 7/2012 (SUMMONS) IA/1/2012 IA/2/2012	04-11-2020	LAKSHMAMMA Vs DASAPPA	PADEEPA.R
31	O.S. 420/2012 (SUMMONS) IA/1/2012 IA/2/2012	04-11-2020	SUSHEELAMMA Vs LAKSHMAMMA	V. VISWANATH G.GIRISH
32	O.S. 678/2012 (SUMMONS)	04-11-2020	VENKATACHALA Vs NANJA REDDY	P KRISHNAPPA
33	O.S. 958/2012 (SUMMONS) IA/1/2012	04-11-2020	Ramakrishna T Vs Venkataramaiah	Guru Ganesh Associates
34	FDP 38/2012 (SUMMONS)	04-11-2020	Munithayamma Vs Motappa	C.A.Kalyani
(O.S./0001271/2007)				
35	O.S. 1554/2012 (SUMMONS) IA/1/2012 IA/2/2012	04-11-2020	Muniyappa Vs Venkataswamy	R.S.Konaraddi
36	O.S. 1131/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	04-11-2020	Chinnamma Vs The State of Karnataka	S D M
37	Misc 61/2015 (EVIDENCE.) IA/1/2015	04-11-2020	Nagabasi Reddy S Vs Lalitha N	VIJAYA BHASKAR REDDY
38	O.S. 644/2018 (EVIDENCE.) IA/1/2018	04-11-2020	Ramachandra P Vs Chennappa	R Ranganatha
39	O.S. 1211/2018 (EVIDENCE.) IA/1/2018	04-11-2020	LAKSHAMMA Vs ANJINAPPA	MUNIRAJU K.N
40	O.S. 1715/2019 (EVIDENCE.) IA/1/2019	04-11-2020	Manjula B G Vs Sharadhamma	V Nanjunde Gowda
41	O.S. 563/2014 (SUMMONS) IA/1/2014	24-11-2020	Ravi Kumar .V Vs Krishnamurthy	
42	O.S. 760/2014 (SUMMONS) IA/1/2014 IA/2/2014	24-11-2020	Anbhu G Vs Lakshmi M	M G C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	FDP 19/2014 (SUMMONS)	24-11-2020	Padmamma Vs Laxmamma	V P S
44	O.S. 1420/2014 (SUMMONS) IA/1/2014 IA/2/2014	24-11-2020	Nirmala Devi Rep. by her Husband GPA holder Mylappa Vs Balakrishna	K Manjunath
45	O.S. 1853/2014 (SUMMONS) IA/1/2014	24-11-2020	Manjunatha Vs Nagarathana	S N R
46	O.S. 2064/2014 (SUMMONS) IA/1/2014	24-11-2020	Manjula L Vs Lakshminarayana D	R Shankrappa
47	O.S. 1677/2015 (SUMMONS) IA/1/2015	24-11-2020	Mallappa Vs Rathnamma	D G
48	O.S. 414/2016 (SUMMONS) IA/1/2016	24-11-2020	Kamamma Vs Anwar Sheriff A S	V.ANANDA.
49	R.A. 60/2016 (SUMMONS)	24-11-2020	RAGHUNATH REDDY Vs VENKTRAMAMAREDDY	
50	O.S. 1202/2016 (SUMMONS) IA/1/2016	24-11-2020	Nagaraju Vs Sriniva N alias Seenappa	
51	O.S. 1632/2016 (SUMMONS) IA/1/2016	24-11-2020	P. VASANTHA Vs A. VENKATESH REDDY	
52	O.S. 64/2017 (SUMMONS) IA/1/2017	24-11-2020	Muniyappa C Vs Maligappa	M A Balur
53	O.S. 837/2017 (SUMMONS) IA/1/2017	24-11-2020	Leelavathi K Vs Krishnappa K T	
54	O.S. 870/2017 (SUMMONS) IA/1/2017	24-11-2020	Venkatamma Vs Manjunath H K	
55	O.S. 933/2017 (SUMMONS) IA/1/2017	24-11-2020	Doddegowda Vs Krishnoji Rao K S	
56	O.S. 1253/2017 (SUMMONS) IA/1/2017	24-11-2020	Naveen S Vs Gowramma	N Dhananjaya
57	M.C. 27/2018 (SUMMONS) IA/1/2018 IA/2/2018	24-11-2020	Vanumathi Vs Malleth M	Nagesh S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	O.S. 449/2018 (SUMMONS) IA/1/2018	24-11-2020	Baiyamma M Vs Kempamma	P C Narayanaswamy
59	O.S. 868/2018 (SUMMONS) IA/1/2018 IA/2/2018	24-11-2020	Puttamma Vs Papareddy	Srirama
60	O.S. 1054/2018 (SUMMONS) IA/1/2018	24-11-2020	Jayamala Vs Jayaram M	Umakanth
61	O.S. 1403/2018 (SUMMONS)	24-11-2020	Harish R Vs Narayanappa V	H V Shyame Gowda
62	O.S. 1441/2018 (SUMMONS) IA/1/2018	24-11-2020	Siddappa Vs Muniyallappa	Sanjay Kumar
63	Misc 206/2018 (SUMMONS) IA/1/2018	24-11-2020	M/s Jamnalal Bajaj Seva Trust, Rep. by PAH Holder Colonel Bala Kumar Nair Vs Gangadhar B V	N Shankaranarayana Bhat
64	O.S. 541/2019 (SUMMONS) IA/1/2019	24-11-2020	Rangaswamy Vs Venkatesh	N Mohan
65	O.S. 815/2019 (SUMMONS) IA/1/2019	24-11-2020	Ashwathnaraynachari Vs Chikkamuniyachari	M. THIMMARAYASWAMY
66	O.S. 1121/2019 (SUMMONS) IA/1/2019	24-11-2020	Varalakshmi Vs Narayanappa	JAYARAJ GOWDA
67	O.S. 1521/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-11-2020	ASHWINI Vs MUNI VENKATE GOWDA	C V A
68	O.S. 1970/2019 (SUMMONS) IA/1/2019	24-11-2020	Ramamani Vs Govardhan B.S.	Vaijyanthi Mala B
69	O.S. 486/2020 (SUMMONS) IA/1/2020	24-11-2020	Rathnamma Vs Akkamma	Jamuna
70	O.S. 557/2020 (SUMMONS)	24-11-2020	CANARA BANK REPTD BY NEHA GUPTHA Vs HARISH D	R A MOHAN
71	O.S. 564/2020 (SUMMONS)	24-11-2020	CANARA BANK REPTD BY NEHA GUPTHA Vs RAVICHANDRA	R A MOHAN

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P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 579/2020 (SUMMONS)	24-11-2020	CANARA BANK REPTD BY NEHA GUPTHA Vs MALLANAGOWDA	R A Mohan
73	R.A. 105/2015 (NOTICE) IA/1/2015	24-11-2020	Krishnappa V C Vs Manjula V B	Shivaprasad N
74	M.C. 31/2020 (NOTICE)	24-11-2020	Nilesh Rellegadla Vs Swati M alias Himkirti	N Sriram Reddy
75	R.A. 39/2020 (NOTICE) IA/1/2020	24-11-2020	MUDDHAKKA Vs CHOWDAPPA N	CHALAPATHI R
76	O.S. 1798/2015 (A.D.R) IA/1/2015	24-11-2020	Ramappa K Vs Ramakka	Ramamurthy

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
23.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 327/2011	1. O.S. 616/2003
2. O.S. 1666/2013	2. O.S. 262/2008
3. O.S. 377/2016	3. O.S. 1070/2009
4. O.S. 321/2018	4. O.S. 660/2010
5. Ex. 49/2014	5. O.S. 302/2011
6. O.S. 918/2020	6. O.S. 879/2015
7. O.S. 484/2015	

IV ASCJ 22.09.2020
Bengaluru Rural District, Bengaluru.

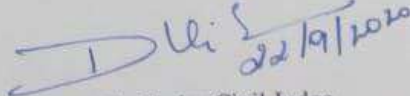
In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 23-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 905/2020	Hearing	Sri. H.A
02	OS. 719/2020	Hearing	Sri. V.V
03	OS. 2154/2005	Hearing	-----
04	OS. 649/2007	Hearing	Sri. K.A.A
05	OS. 1549/2006	Arguments	Sri. K.V.K
06	Ex. 83/2005	Arguments	Sri. R
07	OS. 2172/2006	Arguments	Sri. T.M.N
08	OS. 650/2009	Arguments	Sri. H.M.S


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 953/2011	Hearing	Sri. D.U
02	OS. 1012/2012	Hearing	Sri. B
03	OS. 1594/2012	Hearing	Sri. D.N
04	OS. 1521/2015	Hearing	Sri. B
05	OS. 994/2012	Arguments	Sri. K & K
06	OS. 173/2015	Arguments	Sri. N.P
07	OS. 904/2015	Arguments	Sri. U.K
08	MA. 18/2016	Arguments	Sri. D.M.K

NOTE :

1. Only 16 matters posted for hearing / argument are available on 23.09.2020
2. The next date of hearing pertaining to other matters posted on 23.09.2020 will be given on the same day.

D.U. 22/9/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.